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OA 1459/93

15.4.99 Hon. Mr. Justice Neelam Sanjiva Reddy, VC
Hon. Mr. G. Ramakrishna A.M.

None for the applicant. None was present on 12.3.99 and 18.2.99 for the applicant. It appears that the applicant has lost interest in this case, therefore this OA is dismissed for ~~the~~ default and for non-prosecution.

Am. J.
A.M.

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V

(lw)